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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 173/241-242/NCLT/AHM/2017



Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Yogesh N. Ravani for Respondent	Advocate	Respondent	
2.	NIKITA OPAL WITH SHARVIL MAJMUDAR			

ORDER

Learned Advocate Ms. Nikita Opal i/b Learned Advocate Mr. Sharvil Majmudar present for Petitioners. Learned Advocate Mr. Yogesh Ravani present for Respondents No.1 to 3.

At request of learned Counsel for Respondents.

List the matter on 22.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL